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THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 19.01.2018

PROCEEDINGS

High Court Establishment- Regularisation of provisional promotion in the category of Assistant Section Officer, High Court - orders issued.

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- Read : 1. High Court proceedings No. A2-428/2017(2) dated 23.02.2017
2. Government Circular No. 72/2005/Fin dated 30.12.2005
3. Government letter No. C2/39/2017/Home dated 18.11.2017

Order No. A2-428/2017(1)

As per the proceedings read above, Sri. Manu Madhav, Senior Grade Assistant, High Court, who has been on Leave Without Allowances under Rule 88, Part I, KSR, was provisionally promoted as Assistant Section Officer, High Court w.e.f. 01.02.2017 subject to clarification from the Government regarding the nature of his leave.

Though Sri. Manu Madhav had requested to sanction him Leave Without Allowances under Appendix XII B, Part I, Kerala Service Rules, the Government sanctioned him leave under Rule 88, Part I, KSR. The leave granted under Appendix XII B will not count for any service benefits whereas, Leave Without Allowances granted under Rule 88 otherwise than on medical certificate will count for Seniority / promotion and accumulation of Half Pay Leave as per the Annexure attached to the Government circular read above. Therefore his promotion as Assistant Section Officer, High Court has been made provisional and the Government were addressed for a clarification regarding the nature of his leave.

Now the Government as per the letter read above, has informed that since Sri. Manu Madhav had completed 3 years of continuous service while proceeding on leave, Leave Without Allowances granted to him under rule 88, Part I, KSR is in order.

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Accordingly, the provisional promotion granted to Sri. Manu Madhav, Senior Grade Assistant, High Court as Assistant Section Officer, High Court w.e.f. 01.02.2017 F. N. is regularised w.e.f. the said date.

(By Order)


G. Rathi
Assistant Registrar(HG)

To

Sri. Manu Madhav, Manusree, Peringavu P. O., Thrissur – 680 008
The Private Secretary to the Chief Justice, High Court
The Public Relations Officer, High Court.
The Chief Librarian, High Court
The Finance Wing, High Court
The 'G' (Accounts - II & III) sections, High Court
The IT Section, High Court(for uploading in website)
The Confidential Assistants to the Registrars, High Court
The Administrative Records Section, High Court
The file.